## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/603/(IB)/2017

NAME OF THE PETITIONER(S)

: ASSEL RECONSTRUCTION COMPANY (I) LTD

NAME OF THE RESPONDENT(S)

: ANANDRAM DEVELOPERS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1. PUSHPAMENON V R. HARRISHANINZ

ANAWARAM DEVELOPERS

2. E. OMPRAKASH.

Petitioner / financial Gredition

Csenior Counsel.) p. Clayatrogymunal.

V.M. Kauthix

**ORDER** 

Counsel for the Financial Creditor present and filed an Application under section 7 of the IBC, 2016 along with the required documents; the copy of which is given to the other side. Counsel for the Corporate Debtor prayed for time for negotiation failing which the Corporate Debtor shall file the reply on or before the next date of hearing. Put up on 26.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)